SHRIMATI SHAKUNTA1A PARA-NJPYE; Were the other places where the drugs were manufactured at all located?

DH SUSHILA NAYAR: They went to the residence of a third person named Shri Mani Sharma, Agarpara, 24-Parganas, and they seized certain quantities of Tetanus Antitoxin, Morphine Sulphate Ampoules, Normal Saline Ampoules, Pethidine Hydrochloride Ampoules, all alleged to be the products of M/s. Bengal Immunity Company and Morphine Hypodermic tablets of M/s. Smith Stanistreet, Calcutta. They were not caught in the actual process of manufacture but they were found in this place.

SHRI ARJUN ARORA: May I know the name of the press and whether the proprietor of the press has also been arrested?

SHRI P. S. NASKAR: Yes, Sir. The proprietor of the press has been arrested and the name of the press is Messrs. Mala Fine Arts Press, Muktaram Babu Street, Calcutta.

SHRI B. K. P. SINHA; May I know what corrective action does Government contemplate to take to meet the situation in which printing presses do not confine themselves to printing lies but are manufacturing spurious drugs also?

DR. SUSHILA NAYAR: They are only printing labels for spurious drugs, they are not manufacturing spurious drugs.

MR. CHAIRMAN: That is also in the same line.

POWER GENERATION SCHEMES OF MAHARASHTRA

•75. SHRI S. K. VAISHAMPAYEN: "Will the Minister of IRRIGATION AND POWER be pleased to refer to the reply given to Unstarred Question No. 766 in the Rajya Sabha on the 24th

March, 1965 in respect of the authorization for advance action on 19 Power Generation Schemes and state in detail the progress made about the four schemes sanctioned for Maharashtra?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI S. D. MISRA): A statement containing the requisite information is laid on the Table of the House.

STATEMENT

The progress made in respect of four power schemes of the Fourth Plan in Maharashtra approved for implementation in the Third Plan itself as advance action schemes is given below: —

1. Purli thermal station (2 x 30 MW).—The project report for this scheme has been approved by the Technical Advisory Committee of the Planning Commission. The turbogenerators for this project are to be supplied by M/S. Heavy Electricals Limited. The boilers and switchgear are being procured from Italy, the tenders for which have been accepted.

The proceedings for the aquisition of land are in progress. The first generating unit is scheduled to be commissioned during 1967-68 and the second generating unit during 1968-69.

2. Nasik Thermal Potoer Station (2 x 125 *MW*).—The plant and equip ment for this project are to be im ported under French Credit. Ten ders for the same have been received and are under scrutiny.

The proceedings for the acquisition of land are in progress. The first generating unit is expected to be commissioned during 1968-69 and the second generating unit during 1969-70.

3. Koyna Hydro-Electric Project—Stage III (4 x 80 MW).—The project report for this scheme has been ap-

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proved by the Technical Advisory Committee of Planning Commission. The project has been posed for World Bank loan. Preliminary works like construction of approach road to the Power House, Colony Buildings and roads have been taken up. Two .generating units are expected to be commissioned by 1970-71 and the remaining two units will spill over to Fifth Plan.

4. Bhatgar-Vir Hydro-electric
Scheme (1x64-1x1 + 02x3.5 MW).- The
project report for this scheme has been
approved by the Technical Advisory
Committee of the Planning Commission. The
State Government have been advised to call
for limited tenders (Italy, Yugoslavia, Finland,
Hungary, Bulgaria, France, Holland and
Belgium) for the plant and equipment. The
main storage Dams, and penstocks have
already been completed along with the
associated Irrigation Projects. The generating
units are expected to be commissioned during
1968-69.

SHRI S. K. VAISHAMPAYEN: The Statement about the Purli Thermal Station states:

"The proceedings 'for the acquisition Of land are in progress."

When the Planning Commission had given clearance to this particular station as early as October 1963, why is it that there is so much delay in completing the preliminary work like land acquisition, roads, civil works, etc.?

DR. K. L. RAO: With regard to the Purli Thermal Station there was some trouble because there were two alternative sites, Purli and Ganga Khed, and the relative merits had to be compared and there was some difference of opinion between the Central Water and Power Commission and the officers of the Maharashtra State and finally they have now defided the project site a tPurli. That was how we lost some time in the preliminary operation.

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SHRI S. K. VAISHAMPAYEN: Is *it*. not a fact that the State Board had proposed ^a site to which the Central Water and Power Commission did not agree and proposed Purli as the final site? Then how i it that one of the officers went round behind another site after such clearance?

DR. K. L. RAO: Actually, the main trouble with regard to the location of Purli was the water supply required for cooling purposes. It was only during my last visit to Nagpur that I c ould consult and discuss with the hon. State Minister and settle that we take water from one of the irrigation projects in the neighbourhood. It was only after that that we could settle on the location of station at Purli.

SHRI S. K. VAISHAMPAYEN: May I know whether one more power station in Vidarbha has been given clearance for advance action?

DR. K. L. RAO: A scheme for the generation of half a million kw. of power had been agreed to in principle. The project report has just been received, about three or four days back, and it is under examination and I hope that it will be taken up.

SHRI M. M. DHARIA: It has been stated in the statement in regard to the Koyna Hydro-Electric Project that the project has been posed for World Bank loan. May 1 know whether any decision has been taken by the World Bank so far?

DR. K. L. RAO: Not yet.

FINANCIAL ASSISTANCE FOR DEVELOPMENT OF EASTERN UP.

- ◆76. SHRI CHANDRA SHEKHAK: Will the Minister of PLANNING be pleased to state:
- (a) the amount of financial assistance given so far for the economic development of the four districts ol Eastern U.P.; and